

(a) whether it is a fact that while appealing for funds from the Indian Nationals in foreign countries, the Prime Minister has requested the Indian Princes to partly or fully part with the privy purses to help the people in the distressed areas; and

(b) if so, how many princes have favourably responded to the Prime Minister's appeal

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b) In November 1966, Prime Minister made a general appeal to the people of India to contribute generously to Prime Minister's Drought Relief Fund. While drawing attention to the appeal the Government requested the Rulers to make generous contribution to the fund. 33 Rulers responded to this appeal and contributed to the fund.

Congress President

4537. Shri Baburao Patel: Will the Minister of Home Affairs be pleased to state

(a) whether the Congress President is covered by the official security,

(b) if so, the monthly expenditure incurred on his security; and

(c) whether similar facility is also proposed to be provided to the Presidents and Chairman of other political parties?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Following threat to the safety of Shri Kamraj, certain security arrangements have been made for his protection since 1965.

(b) Rs 513 60 per month.

(c) Security arrangements are not made for the President or Chairman of any political party. They are made when in the judgment of those concerned with security matters such arrangements are essential for the protection of a person.

Pak Rangers' Intrusion in Rajasthan

4538. Shri Baburao Patel: Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that ten Pakistanis including three Pakistani rangers entered the border village of Yaliwala in Ganganagar District of Rajasthan on the night of the 28th April, 1967 and shot dead an Indian,

(b) if so, the reasons for our security guards not being able to intervene, and

(c) why the Pakistanis were allowed to escape?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c) No such incident took place on April 28, 1967. However, three Pak rangers and seven Pakistani civilians trespassed into Indian territory in Ganganagar District on April 14, 1967 to take away an animal which had been shot dead by them from across the border. They fled on seeing our border patrol.

Prohibition

4539. Shrimati Savitri Shyam: Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that the Deputy Minister of Tourism has said in Bombay that Prohibition was one of the disincentives for the promotion of tourism, and

(b) if so, whether this is the considered view of Government?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Deputy Minister of Tourism did not express her opinion but merely related the impressions of other people conveyed to her that prohibition was a disincentive to promotion of tourism. The press report was not quite accurate in this respect.

(b) Does not arise.